

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 33/RP/2023

Subject : Petition for review of the order dated 26.7.2023 in Petition No. 402/GT/2019, for determination of tariff of Khargone STPS (1320 MW) for the period from COD of Unit-I (1.2.2020) to 31.3.2024.

Petitioner : NTPC

Respondents : MPPMCL and 7 Ors.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Ravi Sharma, Advocate, CSPDCL
Shri Ravin Dubey, Advocate, MPPMCL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the hearing of the petition was adjourned.

2. Review Petition shall be listed for hearing on **28.11.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

